

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1020
ANSWERED ON:06.03.2007
EXPORT OF IRON ORE
Nayak Shri Ananta

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether iron is being exported from Orissa;
- (b) if so, the details thereof;
- (c) whether the Government has issued licences to all the traders who are engaged in exports;
- (d) if so, the details therefor;
- (e) if not, the reasons therefor; and
- (f) the details of criteria fixed for exporting iron ore in public and private sector?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH)

(a) Yes, Sir.

(b) Exclusive data on iron ore produced and exported from Orissa is not available as cargo received at the Paradip, Haldia and Visakhapatnam ports gets stored/blended with the iron ore of neighbouring states like Bihar and Jharkhand and hence loses its identity. However, details of iron ore exported from Paradip, Haldia and Visakhapatnam ports for the last three years are given below:

(Quantity in Million Tonnes)
Port 2003-04 2004-05 2005-06 (Prov.)

Paradip	5.48	9.05	9.66
Haldia	3.74	4.97	7.58
Visakhapatnam(excluding iron ore from Bailadila mines of NMDC)	1.20	1.48	1.79

(Source: MMTC)

(c) No, Sir.

(d) Does not arise.

(e) & (f) As per the Foreign Trade Policy iron ore with iron content upto 64% is freely exportable. Export of iron ore with iron content more than 64% is canalized through the designated State Trading Enterprise, namely, the MMTC Ltd. However, Government has also been allowing exports of iron ore fines with iron content more than 64% against licence by private mine owners/leaseholders with a view to supplement the efforts of MMTC after meeting domestic demand.